180 Written Answers to [R

- A counselor has been deputed from an NGO Manas Foundation for counseling of children in the said institution.
- Detailed instructions have been issued to all superintendents for taking necessary steps for prevention of such incidents in the future.

Mobile bills of policemen posted in PCR unit of Delhi Police

†1087. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that the policemen posted in PCR units of Delhi Police have to pay their mobile bills themselves if it is above \gtrless 700;

(b) whether Government would consider to increase the amount of their mobile bills keeping in view the use of mobile in functioning of PCR unit personnel;

(c) if so, by when a decision would be taken in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) Delhi Police has reported that 500 Phablets have been provided to PCR Patrol Vehicles and their billing limit has been fixed at ₹ 800/- per month in accordance with the instructions issued by the Government. Delhi Police has also reported that this limit is sufficient to carry out the official work.

ATR on Punchhi Commission recommendations

1088. SHRI SUKHENDU SEKHAR ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Punchhi Commission on Centre-State Relations had submitted its recommendations in 2010;

(b) if so, how many States have so far failed to send their view on the recommendations, the details thereof;

(c) whether Government would wait for indefinite period to finalize its Action Taken Report (ATR) on the recommendations in case one or two States fail to send their views within reasonable time; and

(d) if not, how soon the ATR on the recommendations of Punchhi Commission would be prepared/finalized?

[†] Original notice of the question was received in Hindi.

Written Answers to

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes, Sir. Comments have been received from all States.

(c) and (d) In the 11th meeting of the Inter-State Council (ISC) held on 16.07.2016, it was agreed that the Punchhi Commission's recommendations be considered first in the Standing Committee of the ISC and then placed before the ISC for finalizing the recommendations.

Meeting of Home Secretary with naxalites affected States

1089. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently there was meeting of Home Secretary with seven naxalite affected States including Maharashtra;

- (b) if so, the details thereof;
- (c) what transpired in the said meeting and what decisions were taken; and
- (d) how Government proposes to implement the decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Yes, Sir. A Review Meeting was taken by the Union Home Secretary on 24th June 2016, for the co-ordination on the key developmental issues in the seven LWE affected States along with Secretaries of Central Ministries and State Chief Secretaries. Issues pertaining to rail and road connectivity, Doordarshan and AIR coverage, installation of mobile towers, improvements in health, education infrastructure, financial, and postal services were discussed.

(d) Follow up and review of the progress of implementation on the decisions is done on a regular basis by the a Committee of the MHA headed by the Additional Secretary (LWE) and through video conferences with the Central and State officials.

Coastal Security Scheme

1090. DR. PRABHAKAR KORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the second phase of Coastal Security Scheme (CSS), which is aimed at strengthening infrastructure for coastal patrolling and surveillance was to be completed on 31st March, 2016 but a lot of work is yet to be done under this scheme;